

(a) the recommendations of the Committee of Law Ministers of Gujarat Haryana, Tamilnadu, Uttar Pradesh and West Bangal set up to go into the question of rationalisation of court fees; and

(b) what is the further progress in this matter ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE : (SHRI H. R. BHARADWAJ) : (a) and (b). The recommendations of the Committee of Law Ministers of five States on Rationalisation of court fees is proposed to be discussed in the Joint Conference of Chief Justices, Chief Ministers and Law Ministers to be held shortly.

**Storing capacity of public sector oil companies**

2221. SHRI C. MADHAV REDDI : Will the Minister of PETROLEUM be pleased to state :

(a) the details about the storage capacity of public sector oil companies in the country for storing furnace oil, diesel, petrol etc;

(b) whether it is a fact that storage capacity of public sector oil companies for storing these petroleum products is inadequate; and

(c) if so, the steps being taken by Government to make available adequate storing capacity for these petroleum products ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) to (c). The adequacy of storage capacity for petroleum products in the country is continually reviewed and augmentation done wherever necessary. It would not be in the public interest to give any details.

**Expansion Projects of Madras Refineries**

2222. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of PETROLEUM be pleased to state :

(a) whether it is a fact that the Madras Refineries have initiated various expansion projects to augment various petroleum products; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) and (b). Madras Refineries Limited had taken up a project for expansion of their refining capacity from 2.8 MTPA to 5.6 MTPA. This included a crude distillation unit and secondary processing facilities. This Project has been completed in March, 1985.

**Recruitment of local people in refineries in Assam**

2223. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of PETROLEUM be pleased to state :

(a) whether it is a fact that only local people are being recruited in the refineries in Assam; and

(b) if so, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) Recruitment to posts carrying pay-scales, the maximum of which does not exceed Rs. 1250/- per month are made out of the candidates sponsored by the local employment exchanges. For other posts, recruitment is done through open advertisements.

(b) This is because of the Employment Exchanges Compulsory Notifications Act and the guidelines of the Bureau of Public Enterprises.

**Indigenisation of auto ancillaries units**

2224. SHRI YASHWANTRAO GADAKH PATIL : SHRI V. TULSIRAM :

Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :